

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1795  
ANSWERED ON:01.12.2011  
ADULTERATION OF PETROL & DIESEL  
Singh Shri Ijyaraj

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the number of samples taken in Rajasthan to check the adulteration in petrol and diesel during the last two years;
- (b) the number of samples found to be adulterated; and
- (c) the action taken by the Government against the guilty persons?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) to (c): During the last two years i.e. 2009-10 and 2010-11 and the current year (April – September, 2011), 6788 samples were drawn by Public Sector Oil Marketing Companies (OMCs) in the State of Rajasthan, out of which 12 cases of sample failure were detected. During this period, dealership of 6 retail outlets have been terminated and 2 tank trucks black listed by the OMCs against established cases of adulteration. Sales and supplies have been suspended in 2 cases and one matter is under investigation, while condonation was allowed in one case.